



GOVERNMENT OF SIKKIM
OFFICE OF THE DISTRICT COLLECTOR, EAST
DISTRICT ADMINISTRATIVE CENTRE, SICHEY
GANGTOK- SIKKIM- 737101

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No: 1921/DC(E)/2020

Dated: 29/07/2020

ORDER

(U/S 34 of the Disaster Management Act, 2005)

Whereas positive cases of COVID-19 have been detected in the following area of East Sikkim district which may become a probable hotspot of COVID-19 unless strict measures are taken immediately for the geographic containment of the concerned area as per the guidelines of the Ministry of Health & Family Welfare, Government of India.

Therefore, in exercise of powers vested in me under section 34 of the Disaster Management Act, 2005, I, Raj Yadav, IAS, District Magistrate cum Chairperson, District Disaster Management Authority, East hereby direct the containment of the following area due to COVID-19 positive cases reported in this area, to prevent the further spread of COVID-19:

Sl. No.	Area	Geographical Boundaries	Incident Commander
1	Central Pandam GPU	Entire area falling within the Gram Panchayat Unit	Sh. I. B. Chettri, BDO/Duga

1. The Incident Commander concerned shall establish clear entry and exit points from the containment zone for strict perimeter control. All vehicular movement and personnel movement except for persons/vehicles involved in essential services, medical emergencies will be completely stopped. All roads including rural roads connecting the containment zone shall be guarded 24 X 7 by Police. The Sub Divisional Police Officer concerned shall ensure sufficient deployment of Police personnel and setting up of barricades to seal the containment zone.

2. All residents of the aforementioned area shall strictly remain under home quarantine till further orders. All persons residing within or entering the containment zone shall compulsorily wear face mask/cover. There shall be no movement of any person outside their houses except in cases of emergencies.

3. The concerned Incident Commander and Deputy Director/ Disaster Management shall provide PPEs to the Front Line Warriors (FLWs) working in the containment zone and ensure the proper sanitisation of all households, settlements and vehicles within the containment zone.

4. The Medical Officer concerned shall engage necessary ASHA and Anganwadi Workers as necessary and list the contacts of all suspect/laboratory confirmed cases of COVID-19 in the area and map the contacts to determine the potential spread of the disease. The list of such contacts shall be provided to the Incident Commander concerned who shall ensure the quarantining of such contacts in appropriate quarantine centres. Daily house to house active surveillance shall be performed in the containment zone. All measures prescribed by the Ministry of Health and Family Welfare in the Updated Containment Plan for Large Outbreaks (COVID-19) shall be strictly complied.

5. Any assembly of five or more shall be strictly prohibited within the containment zone as per the provisions of prohibitory order u/s 144 CrPC, 1973 enforced vide Order No. 1882/DC(E),2020 dated 30/06/2020.

If any person fails to comply with the directions of the Sub Divisional Magistrate he/she shall be held responsible and action u/s 188 of Indian Penal Code, 1860, section 144 of Criminal Procedure Code, 1973 and this order shall be initiated against them.

This order shall come into immediate effect in the area specified above and shall remain valid till further orders.

Given under my hand and seal this 29th July, 2020.




Raj Yadav, IAS
District Collector cum Chairperson,
District Disaster Management Authority,
DISTRICT MAGISTRATE
East District
Gangtok

Copy to:

1. All concerned above- for strict compliance
2. The Chief Secretary, Government of Sikkim- for kind information
3. The Principal Secretary, Health & Family Welfare Department- for kind information
4. The Superintendent of Police, East- for necessary action
5. The Sub-Divisional Magistrate, Rangpo- for strict compliance
6. The Sub Divisional Police Officer, Rangpo- for strict compliance
7. The Chief Medical Officer, East- for strict compliance
8. The SHO, Rangpo Police Station- for strict compliance